

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/2534/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati, nd23 March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter dated 10.03.2023.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District for **three days casual leave w.e.f. 15.03.2023 to 17.03.2023 alongwith station leave permission for the aforesaid days**, has been granted. The next senior most Judicial officer at the station would remain in charge of his Court and office in his absence.

Yours faithfully,

sd/-
JT.REGISTRAR (VIGILANCE)

Memo no.HC.VII-125/2008(Pt.)/2535/A. dtd. 23.03.2023

Copy to:

✓ 1. The Project Manager, Gauhat High Court, Guwahati.

[Signature]
JT.REGISTRAR (VIGILANCE)
[Signature]